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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION :

PETITION NUMBER : TCP/21/2016

NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others  
(In the matter of Argus Enterprises (P) Limited)

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Sri Varsani	Counsel for Petitioner	Sri Varsani
2.	Vishnu Mohan	Counsel for R1 & R2, R3	
3.	Sandeep Kumar	Counsel for R4	
	Per Hari Shankar Mani		

**ORDER**

Counsel for the Petitioner present. Counsel for R1 to R3 present. Counsel for R4 also present. They prayed for time to make final submissions. At request, time is enlarged for final arguments. Put up on 29.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)  
ghk

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MEMBER (JUDICIAL)